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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I.A. 2 /2017 & IA 3/17 with TP. No 19/397-398/NCLT/AHM/2016(New) C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

Dilip Narpatlal Shah & Ors.

V/s.

Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 1. ADV. Vinay Bairagna Pet Howars Advocate of Dan Jan Janos 2 For Trivedi & Cupton 3 MR. NAVIN PARWA SR-ADV KESIONDE KITJ 4 Ms. PRATIK JASANI Rs pander + No 4 ADV: PETITIONERS Muelleeurek 3. PAVAN S GODIANALA ADVOCATE

## **ORDER**

Learned Advocate Mr. Vinay Bairagra with Learned Advocate Mr. Yash Jariwala with Learned Advocate Mr. Pavan Godiawala present for Petitioners. Learned Advocate Mr. Pratik Jasani present for Respondent No. 4. None present for other Respondents

At request of Learned Counsel for Respondent.

List the matter on 08.12.2017 as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of November, 2017.